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Punjab New Capital (Periphery) Control (Haryana Amendment) Act, 2012

29 of 2012

[14 September 2012]

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An ACT further to amend the Punjab New Capital (Periphery) Control Act, 1952 in its application to the State of Haryana. Be it enacted by the Legislature of the State of Haryana in the Sixty-third Year of the Republic of India as follows:--

1. Short title :-

This Act may be called the Punjab New Capital (Periphery) Control (Haryana Amendment) Act, 2012.

2. Amendment of section 15 of Punjab Act 1 of 1953 :-

Clause (a) of section 15 of the Punjab New Capital (Periphery) Control Act, 1952 shall be omitted.

3. Repeal and saving :-

(1) The Punjab New Capital (Periphery) Control (Haryana Amendment) Ordinance, 2012 (Haryana Ordinance No. 5 of 2012), is hereby repealed.

(2) Notwithstanding such repeal, anything done or any action taken under the said Ordinance, shall be deemed to have been done or taken under this Act.